**Open Court** 

## <u>CENTRAL ADMINISTRATIVE TRIBUNAL</u> <u>ALLAHABAD BENCH ALLAHABAD</u>.

Dated: This the 27th day of November 2018

Original Application No. 330/01079 of 2009

Hon'ble Mr. Justice Bharat Bhushan, Member – J Hon'ble Mr. Gokul Chandra Pati, Member – A

B.N. Mishra

...Applicant

By Adv : Shri K.C. Shukla and Shri D.K. Srivastava

VERSUS

Union of India and others

. . .Respondents

By Adv: Shri L.M. Singh

## ORDER

## By Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None for the applicant. Shri L.M. Singh, learned counsel for the respondents is present.

2. On perusal of order sheet it reveals that no one was present on behalf of the applicant even on earlier occasion. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non-prosecution.

(Gokul Chandra Pati) Member (A) (Justice Bharat Bhushan) Member (J)

/pc/